

## Declaration of Assets and Liabilities

Year 2023-24

I, SHAILENDRA KUMAR, SON of LATE SARYUG PRASAD YADAV, aged 54 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as SECTION OFFICER, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ANOKHA KUMARI (WIFE)	Dependant-1 Name MANISH KUMAR (SON)	Dependant-2 Name NEHA BHARTI (DAUGHTER)	Dependant-3 Name- NISHANT RAJ(SON)
(i)	Cash	Rs.11,000/-	Rs.25,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	Rs.2,78,959/-	Rs.26,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution LIC-Rs.12,276/- YLY	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	TWO WHEELER-YAMAHA FAZERA	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-30 gm Silver-500 gm	Gold-30 gm Silver-500 gm	NIL	Gold-10 gm Silver-300 gm	Silver-300 gm
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) ANOKHA KUMARI	Dependant-1 Name MANISH KUMAR (SON)	Dependant-2 Name NEHA BHARTI (DAUGHTER)	Dependant-3 Name NISHANT RAJ (SON)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	01 BIGHA AND 05 KATHA VILL-JAGBANI, POST- SIHPUR, VIA-GAMHARIA, DIST-MADHIPURA, current value-40,00,000/- AND PATERNAL PROPERTIES NOT DIVIDET YET- 02 katha agricultural land near Basant Chauk Phulwari Sharif, Patna. current market value- Rs.15,00,000/-	02 katha-agricultural land near Basant Chauk Phulwari Sharif, Patna market value- Rs.15,00,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	06 dhur at Madhipura current market value- 15,00,000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residential building vill-Jagbani, post-Sihpur, via-Gamharia Dist-Madhipura	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN- BZQPK4682Q	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
( Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Shailendra Kumar

Name of Employee: SHAILENDRA KUMAR

Designation: SECTION OFFICER

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 12.02.2024

**Note: Please sign each page of the declaration. Asset declaration for must be in A4 size white paper with computer typed (single side) in prescribed format.**